NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15'09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI AL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20,21,22,23/ (IB)/2017

NAME OF THE PETITIONER(S)

: HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: SBO STEELS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. HAN ROTASEKARUN 2. R.R. Mradheep.

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ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 20.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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